

of Malaria Eradication, have entered the Maintenance phase where necessary vigilance services to prevent re-introduction of malaria are taken over by the general health services of the State. To that end the service is being strengthened.

Small-Pox in Kerala

2822. **Shri Koya:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that Small-pox was spreading in certain areas in Kerala State;

(b) whether Government have decided to wind up the activities of the National Small-Pox Eradication Programme at such a stage; and

(c) if so, the stage at which the matter stands at present?

The Minister of Health (Dr. Sushila Nayar): (a) No. There have been only 24 cases and 6 deaths during the months of January, February and March, 1965 in the Kerala State which has a population of about 184 lakhs (mid-year estimated population of 1965). These cases were confined to three districts, namely, Kozhikode, Trichur and Cannanore. No cases were reported from the remaining six districts.

(b) No. All the six eradication units set up during the previous year are functioning during the current year and are expected to complete the mopping up operations during the year in the entire State.

(c) Does not arise.

Seizure of Gold at Moradabad

2823. { **Shri Kindar Lal:**
Shri Vishwa Nath Pandey:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a member of a gang of gold smugglers was arrested by the Central Excise Staff at the local bus stand at Moradabad

while he was alighting from a bus on the 11th April, 1965 and gold bullion worth about Rs. 18,000 was seized from him; and

(b) if so, the action Government propose to take in the matter?

The Minister of Finance (Shri T. T. Krishnamachari): (a) On the 8th April, 1965 gold valued at about Rs. 7,500/- was seized by the Central Excise staff from a person at Moradabad Bus stand.

(b) The person was arrested. The case is under investigation.

12 hrs.

PAPERS LAID ON THE TABLE

AUDIT REPORT (COMMERCIAL) 1965

The Minister of Finance (Shri T. T. Krishnamachari): I beg to lay on the Table a copy of Audit Report (Commercial) 1965, under article 151(1) of the Constitution. [Placed in Library. See No. 2T-4299/65].

RESOLUTION *re* RECOMMENDATION OF CENTRAL WAGE BOARD FOR PORT AND DOCK WORKERS

The Minister of Labour and Employment (Shri D. Sanjivayya): I beg to lay on the Table a copy of Government Resolution No. WB-21(13)/65, dated the 27th April, 1965, regarding the recommendations of the Central Wage Board for port and dock workers at major ports. [Placed in Library. See No. LT-4300/65].

ANNUAL REPORT OF NATIONAL BUILDINGS CONSTRUCTION CORPORATION, 1963-64 AND REVIEW BY GOVERNMENT.

The Minister of Works and Housing (Shri Mehr Chand Khanna): I beg to lay on the Table a copy each of the following papers:—

(i) Annual Report of the National Buildings Construction Corporation Limited, New Delhi, for the year 1963-64,